

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.339/96

Date of Order: 10.4.96

BETWEEN:

B.Maramma

.. Applicant.

A N D

1. The General Manager,  
S.C.Rly., Secunderabad.

2. The P.S. Officer  
(Printing Superintendent),  
P.S. Office, S.C.Rly.,  
Printing Press, Secunderabad.

3. B.Nagaraju, S/o. B.Narasimha,  
H.No. 1-6-227/10,  
Ramnagar, Hyderabad - 48.

.. Respondents.

- - -

Counsel for the Applicant

.. Mr.Md.Yusufuddin

Counsel for the Respondents

.. Mr.J.R.Gopal Rao

- - -

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

- - -

J U D G E M E N T

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

- - -

When the case came up for admission hearing the learned standing counsel produced the letter No.PSC/E/PF/BN/249 dated 25.3.96 addressed to WAO/LGD. This letter states that the family pension to be paid to Sri B.Narasimha had ceased on 2.3.95 as per P.P.O. and the applicant herein is eligible to get full amount of family pension from 3.3.95. WAO/LGD was further instructed to take immediate action for restoring full family pension to Smt. B.Maramma the applicant herein and advised the same to Smt. B.Maramma the applicant herein.

*By this letter*

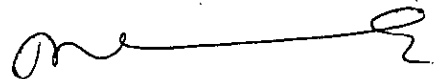
D

18

.. 2 ..

2. The learned counsel for the applicant fairly submitted that in view of the letter he is withdrawing this OA. However, liberty is given to the applicant to represent to the concerned authorities if she is eligible for any arrears.

4. The O.A. is dismissed subject to the liberty given to her as indicated above. The letter of Railway Board dated 25.3.96 is taken on record. No costs.

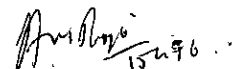


( R.RANGARAJAN )  
Member (Admn.)

Dated: 10th April, 1996

(Dictated in Open Court)

sd

  
Dy. Registrar (J)

Costal

2m

12

.. 2

.. 3 ..

**Copy to:**

1. The General Manager,  
South Central Railway,  
Secunderabad.
2. The P.S. Officer,  
(Printing Superintendent)  
P.S. Officer,  
South Central Railway,  
Printing Press,  
Secunderabad.
3. One copy to Mr. Md. Yousufuddin, Advocate,  
17-7-199/1, Near Railway Station,  
Dabeerpura, Police Colony Road,  
Hyderabad - 500 023.
4. One copy to Mr. J. R. Gopal Rao, Addl. CGSC,  
CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

YLKR

29/4/96  
O.A. 339/96  
TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD.

HON'BLE ~~SHRI A.B. GORTHI~~ : MEMBER(A)

HON'BLE SHRI *R. Ranganathan* : H (A)

DATED: 10-4-96

ORDER/JUDGMENT

M.A. NO./R.A./C.A. No.

IN

O.A. NO. 339/96

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS  
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

\* \* \*

No Spare Copy

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण/DESPATCH

24 APR 1996

हैदराबाद न्यायपीठ  
HYDERABAD BENCH